

In the matter of KONASEEMA GAS POWER LIMITED							
IA No.840 of 2019 in CPNo.(IB) No. 458/07/HDB/2018							
Revised List of Stakeholders(Unsecured)--Form C							
Claims by Operational Creditors except Workmen and Employees as on 22.10.2024							
S.No	Name of the Operational Creditor (1)	Claim Submitted Rs. (2)	Claim Admitted Rs. (3)	Claim under verification Rs. (4)	Claim Rejected Rs. (5)	%	Proofs admitted or rejected in part or wholly (6)
5	M/s. Techno Infratech Projects (India) Private Limited*	13,38,625.00	13,38,625.00		-	0.07	wholly admitted
2	1. Telangana State Power Coordination Committee, Khairatabad, Hyderabad 2. Northern Power Distribution Company of Telangana Limited, Hanumakonda, Wrangal 3. Sothern Power Distribution Company of Telangana Limited, Lakdikapool, Hyderabad	1,91,68,22,090.00	97,91,92,760.00		93,76,29,330.00	53.85	Partly admitted and partly rejected
3	1. Southern Power Distribution Company of Andhra Pradesh Limited, Tirupathi 2. Eastern Power Distribution Company of Andhra Pradesh Limited, Visakhapatnam 3. Transmission Corporation of Andhra Pradesh Limited, Vijayawada	1,47,61,40,427.00	83,78,93,536.00		63,82,46,891.00	46.08	Partly admitted and partly rejected
	TOTAL	3,39,43,01,142.00	1,81,84,24,921.00		1,57,58,76,221.00	100.00	
	Note*						
	1. M/s Techno Infratech Projects (India) Private Limited initially submitted its claim for Rs. 25,54,585/- as an operational creditor, in form C of IBBI (Liquidation Process) Regulations, 2016 on 19.03.2020. The claim was rejected in view of insufficient evidence/information. Subsequently, they submitted information/evidence provided only for an amount of Rs.13,38,625/- .						
	2. Since the claimant falls under the category of "other stakeholders" and not as an operational creditor, the said Company was advised to submit its claim in the correct form. Accordingly, a revised claim was submitted by the claimant for an amount of Rs.13,38,625/- in form G (other stakeholders) and the same is admitted by liquidator.						